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C.A.No. 3232-3234 OF 2000
ITEM No.102

Court No. 3

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.3232-3234 of 2000

Ramakrishna Vivekananda Mission Appellant(s)

VERSUS

State of West Bengal & Ors. Respondent(s)
(With appln. for stay and with office report)
(With appln. for leave to urge additional grounds of appeal)

Date : 24/08/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s)Ms. Indra Sawhney, Adv.

For Respondent (s)Mr. Sheo Kumar Gupta, Adv.
Mr. A.N. Bardiya, Adv.

Mr. Tara Chandra Sharma, Adv.
Ms. Neelam Sharma, Adv.
Mr. Ajay Sharma, Adv.
Mr. Tarun Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Not this week.

(S. Thapar)
PS to Registrar

(V.P. Tyagi)
Court Master